

Annexure 3

Name of the corporate debtor: RKW Developers Private Limited; Date of commencement of CIRP: 27.09.2021 (Order received by IRP on 13.10.2021); List of creditors as on: 28.02.2022

List of secured financial creditors (Other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Piramal Capital & Housing Finance Limited (Erstwhile Dewan Housing Finance Corporation Limited)	03.11.2021	19,44,63,31,247	3,89,13,99,861	Debt	Note A	Yes	No	26.41%	-	-	1,02,73,29,563	14,52,76,01,823	
2	IIFL Finance Limited	23.11.2021	32,18,53,575	32,18,53,575	Debt	Note B	-	No	2.18%	-	-	-	-	-
3	ICICI Bank Limited	13.12.2021	2,37,06,195	2,37,06,195	vehicle loan	Note C	-	No	0.16%	-	-	-	-	-
			19,79,18,91,017	4,23,69,59,631					28.75%			1,02,73,29,563	14,52,76,01,823	
Note A:														
1) Corporate Guarantee to Radius Estate and Developers Private Limited 2) Free sale Carpet area admeasuring 103,123 sqft arising out of all that piece and parcel of the land bearing CTS No. F/650, admeasuring 595.80 Sq.mtrs and CTS No. F/652, admeasuring 1153.9 Sq.mtrs, Town Planning Scheme-III, Bandra, of Village Pali, Taluka Andheri and future construction thereon and CTS No.C/871, C/863/ A (part) and c/863 B (Part) of Village Bandra														
Note B:														
1) Plot No A of Plot no 1 bearing survey no 25/C, CTS Nos 990,990/1 and 990/2 of village Juhu, Juhu Road Andheri 2) Final plot No 604 of town Planning scheme Bandra III and bearing CTS No F/72A admeasuring 538.2 Sq.M.														
Note C:														
Vehicle having Reg. No. MH02EY0010 (RANGE ROVER 5.0 LWB)														
Note: There are certain clarifications/information sought from the claimants for the claim received and the same is awaited. Pending such clarifications, the claims have been kept under verification based on the declaration submitted by the claimants.														